

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 289 of 2000

New Delhi, this the 14th day of December, 2000

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

1. Joginder S/o Shri Ramgati
2. Parvinder S/o Shri Hari Chand
3. R.N. Mishra S/o Shri R.S. Mishra
4. Harish S/o Sh. Anand Lal
5. R.N. Mishra S/o Sh. B.N. Mishra
6. Jaibir S/o Sh. Bhane Ram
7. Arvind Kumar Tiwari S/o Sh. R.K. Tiwari
8. Ashok Kumar S/o Sh. Prabhu Nath
9. Mohd. Talib S/o Sh. Mohd. Shamim
10. Nav Kumar Dey S/o Sh. S.C. Dey
11. Vipin Rai S/o Sh. R.A. Rai
12. Ravinder Nath S/o Sh. H.P. Pandey
13. Satpal Singh Rawat S/o Sh. G.S. Rawat
14. Narender Singh S/o Sh. Rai Singh
15. Ashwani Kumar S/o Sh. Kartar Singh
16. Ashok Kumar Chauhan S/o Sh. Jiut Chauhan
17. Trilok Chand S/o Sh. Murari Lal
18. Pawan Kumar S/o Sh. RAGhubir Singh
19. Jagdish Prasad S/o Sh. N. Prasad
20. Anil Kumar S/o Sh. Om Prakash
21. Vijay Kumar S/o Sh. Nathi Ram
22. Vijay Kumar Pant S/o Sh. H.D. Pant
23. Suresh Kumar S/o Shri Baru Ram
24. Smt. Poongarhi
25. Virender Narayan
26. Raj Kumar
27. Ganesh S/o Sh. Gopal
28. Kamal Singh S/o Sh. Media
29. Madan Gopal Singh S/o Sh. Dev Muni Sahi



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30. Smt. Geeta Devi
(By Advocate: Shri R.R. Rajhans)
Versus

..Applicants

Union of India through

1. The Secretary,
Min. of External Affairs, Govt. of
India, New Delhi.
2. The Under Secretary (PE),
Ministry of External Affairs,
Government of India,
New Delhi.

-RESPONDENTS

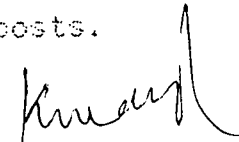
(By Advocate: Shri V.S..R. Krishna)

ORDER

By Hon'ble Mr. Kuldip Singh, Member (Judl)

Both parties agree that this case can be disposed of by giving a direction to the respondents to consider the case of the applicants for grant of temporary status in view of the circular of DOP&T dated 10.9.93.

2. After hearing both the parties and going through the record, this OA is disposed of by directing the respondents to consider the case of the applicants for grant of temporary status in accordance with the Scheme of DOP&T dated 10.9.1993. These directions should be implemented within a period of 3 months from the date of receipt of a copy of this order. No costs.


(KULDIP SINGH)
MEMBER (J)

Rakesh